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By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/ 967 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria
District & Sessions Judge,
Kokrajhar

Dated Guwahati, the 8th February, 2018.

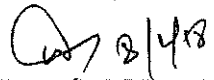
Sub:- **Child care leave along with station leave permission.**

Ref:- Your letter dated 06.02.2018.

Madam,

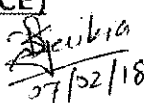
With reference to the above, I am directed to inform you that, your prayer for 27 (twenty seven) days Child Care Leave w.e.f. 02.03.2018 to 28.03.2018 along with station leave permission has been granted/ ~~rejected~~.

Yours faithfully,



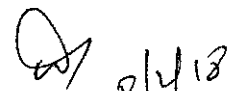
JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/ 968 /A, dated 08-02-18

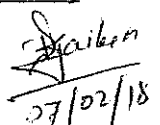

27/02/18

Copy to:-

The Principal Accountant General (A&E), Assam, Guwahati, for information.
Copy of duly filled in leave application in prescribed format for the aforesaid leave is enclosed herewith for necessary action from your end.



JOINT REGISTRAR (VIGILANCE)


27/02/18